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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP 156/2005
OA 1514/2003

New Delhi this the 24th day of May, 2005

Hon'ble Shri V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Head Constable Ram Rattan No. 361/SD,
S/0 Shri Ram Singh
R/O Village Roorke Distt. Rohtak,
Haryana

(By Advocate Shri Sachin Chauhan)

Applicant

VERSUS

1. Shri A.V.Singh
Union of India,
Through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Smt. Kanwaljit Deol,
Joint Commissioner of Police Headquarters,
Police Headquarters, I.P.Estate, MSO Bldg,
New Delhi.
3. Shri Dinesh Bhatt,
Deputy Commissioner of Police,
Headquarters,
Police Headquarters, I.P.Estate,
MSO Building, New Delhi.

.Respondents

(By Advocate Mrs. Sumedha Sharma)

O R D E R (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A)

Learned counsel stated that although respondents have filed reply affidavit, in the meanwhile ⁱⁿ Writ Petition (C) 7274/2005, the Hon'ble High Court has stayed the

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Tribunal's order dated 27.5.2004. In this view of the matter, CP is disposed of and notices issued to the respondents are discharged with liberty to the applicant to revive the CP ^{and} if necessary after the final order passed by the High Court of Delhi.


(Mrs. Meera Chhibber)
Member (J)

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(V.K. Majotra)
Vice Chairman (A)

24.5.05